The Appointments Committee of the Cabinet have approved the promotion of the following ICAS officers to the Senior Administrative Grade in the Scale of Level 14 (Pre-revised Scale:Pay Band-4 of Rs.37,400-67,000 with Grade Pay of Rs.10,000) with effect from the date of assumption of the charge of the post and until further orders. On promotion, they are posted as mentioned against each:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name</th>
<th>Present posting</th>
<th>Transfer to</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Shri Anil Srivastava,</td>
<td>CA, M/o Water Resources &amp; Coal,</td>
<td>CCA, M/o Law &amp; Justice and Corporate Affairs,</td>
<td>Vice Shri Bimal Kumar who is under transfer.</td>
</tr>
<tr>
<td></td>
<td>ICAS(1994)</td>
<td>New Delhi</td>
<td></td>
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<tr>
<td></td>
<td>ICAS(1994)</td>
<td>New Delhi</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

2. The handing/taking over charge may be intimated to this office in due course.

(Shri Bimal Kumar Sharma)
Dy. Controller General of Accounts

Copy to:
1. AS&FA, M/o Law & Justice and Corporate Affairs, New Delhi.
4. Pr. CCAs CBEC/ CBDT/ MEA/ MSRT&H /MHA/HRD, New Delhi.
5. JS(Pers.), Deptt. of Expenditure, North Block, New Delhi.
7. JS&FA, M/o Water Resources, New Delhi.
8. Director (INGAF), New Delhi.
10. CCAs, M/o Water Resources & Coal/ M/o Planning, Statistics & PI.
15. Dr. Gautam Talukdar, ICAS(1994).
16. PS to CGA, O/o CGA, New Delhi.
17. Sr.AO(TTD), O/o CGA, New Delhi – for uploading on website.
Government of India  
Ministry of Law & Justice, Supreme Court of India  
& Ministry of Corporate Affairs  
O/o Chief Controller of Accounts  
Lok Nayak Bhawan, New Delhi  

*****

No. 921/PF/AS/CCA-Law/16-17 / 8 6 2  
Dated: 05.01.2017

OFFICE MEMORANDUM

Subject: Joining of Shri Anil Srivastava, Chief Controller of Accounts – Regarding


(Mahesh Kumar)  
Senior Accounts Officer (Admn)

To:

1. PPS to Secretary (Legal Affairs), Ministry of Law & Justice, New Delhi
2. PPS to Secretary (Legislative Department), Ministry of Law & Justice, New Delhi
3. PPS to Secretary (Justice), Ministry of Law & Justice, New Delhi
4. PPS to Secretary, Ministry of Corporate Affairs, New Delhi
5. PS to AS & FA (Law & Justice)
6. PS to JS & FA (Ministry of Corporate Affairs)
7. Sh. Anil Srivastava, CCA, Ministry of Law & Justice, Supreme Court of India and Ministry of Corporate Affairs, New Delhi
9. PPS to Registrar, Supreme Court of India, New Delhi
10. Sr. Accounts Officer (Admn), O/o Controller of Accounts, M/o Water Resources, RD & GR, Shastri Bhawan, New Delhi w.r.t. Office Order dated 04.01.2017. It is requested that duly updated Service Book and LPC in respect of Sh. Anil Srivastava may be forwarded to this office.
11. PS to CCA, M/o Law and Justice, Supreme Court of India & M/o Corporate Affairs
12. Cashier, Principal Accounts Office, New Delhi
13. All PAOs (local & outstation), Ministry of Law & Justice, Supreme Court of India & M/o Corporate Affairs.
14. Personal File
15. Service Book
16. Office Order File